

Code on Trading Practices

514. Shri P. C. Borooah: Will the Minister of Commerce be pleased to state:

(a) whether the Committee on the Code of Trading Practices between manufacturers and exporters have evolved a Code;

(b) if so, the salient features of the Code; and

(c) Government's reaction thereto?

The Minister of Commerce (Shri Manubhai Shah): (a) Yes, Sir.

(b) The salient features of the Code are given in Annexure 'B' of the Report, a copy of which is attached. [Placed in Library. See No. LT-5138/65].

(c) Government generally welcome the recommendations of the Committee. However, their final decisions on the recommendations would be formulated after these have been considered by the Board of Trade at its next meeting scheduled to be held on 27th December, 1965.

लोहनां रीड-झंझारपुर रेलवे लाइन

515. श्री योगेन्द्र झा : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पूर्वोक्त रेलवे की दरभंगा निमेली रेलवे लाइन पर लोहना रोड और झंझारपुर के बीच रेल की पटरी प्रति वर्ष वर्षा ऋतु में खराब हो जाती है और गाड़ियों का चलना बंद रहा है;

(ख) यदि हा, तो पिछले तीन वर्षों में कितनी धराधि के लिए गाड़ियां नहीं चल सकीं तथा रेलवे को लाइन की मरम्मत और यात्री तथा माल के यातायात के बन्द हो जाने के कारण कितनी हानि हुई; और

(●) इस विषय में क्या कार्यवाही की गई है ?

रेलवे मंत्रालय में उपमंत्री (श्री शाम नाथ) : (क) और (ख). 1963, 1964 और 1965 की बरसात में कमला बोलन नदी में बाढ़ आ जाने से लोहना रोड और झंझारपुर स्टेशनों के बीच रेलवे लाइन को क्षति पहुंची थी और उस पर क्रमशः 1 दिन, 14 दिन और 34 दिन तक अस्थायी रूप से गाड़ियों का घाना-जाना बन्द रहा। इन लाइनों की मरम्मत तथा 1963, 1964 और 1965 में क्रमशः लगभग 2,000, 1.76 लाख और 4.72 लाख रुपये खर्च हुए और इससे राजस्व में क्रमशः 6,000, 1 लाख और 2 लाख रुपये की हानि हुई।

(ग) जैसा कि बिहार सिंचाई विभाग ने सूचित किया है, जयनगर से पुल के स्थान तक सीमान्त बांध बन जाने के फलस्वरूप कमला बोलन नदी के पानी की अधिकतम संभावित निकासी के लिए झंझारपुर और लोहना रोड स्टेशनों के बीच 40-40 के 16 स्वीनों वाला एक नया पुल बनाया जा रहा है और आशा है यह काम 1966 मानसून से पहले पूरा हो जायगा। प्रस्तावित बराख योजना और नेपाल भू प्रवेश में बांध के विस्तार को देखते हुए इस पुल से पानी की निकासी बढ़ने की संभावना है और केन्द्रीय जल तथा विद्युत् आयोग पुल के विस्तार के प्रश्न पर विचार कर रहा है।

मोटर साइकिल बनाने की कारखानें

516. श्री योगेन्द्र झा : क्या उद्योग तथा संभरण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या देश के विभिन्न भागों में पांच मोटर साइकिल कारखाने खोलने का निर्णय किया गया है; और

(ख) क्या ऐसा एक कारखाना बिहार में खोलने का प्रस्ताव है ?

उद्योग तथा संभरण मंत्रालय में उपमंत्री (श्री विभुबेन्द्र मिश्र) : (क) तथा (ख). कुछ वर्ष पूर्व दिये गये लाइसेंसों के अर्धीन इस समय तीन फर्मे मोटर साइकिलों का निर्माण कर रही हैं। ये मेसर्स प्राइडियल जाबा (इंडिया) प्रा० लि० मैसूर, मैसर्स एन्फील्ड इंडिया लि०, मद्रास तथा मैसर्स एसकार्ट्स लि०, नई दिल्ली हैं और जिनके कारखाने क्रमशः मैसूर, मद्रास तथा फरीदाबाद (पंजाब) में हैं। बिहार अथवा किसी अन्य स्थान में मोटर साइकिलों के निर्माण के लिए किसी भी दूसरे कारखाने को लाइसेंस देने का कोई प्रस्ताव नहीं है।

Bangalore-Bangarapet Train

517. Shri Kajrolkar: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the passengers travelling by the Bangalore-Bangarapet train which left the City Station at 7.30 A.M. on 17th October, 1965 were stranded at Avatihalli (Southern Railway);

(b) whether the train which was to have reached Bangarapet at 3.30 p.m. was left unattended to till late in the evening;

(c) if so, the reasons therefor; and

(d) the circumstances under which no arrangements were made to tranship the passengers?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): (a) to (d). On 17-10-65, the engine of No. 1172 Bangalore-Bangarapet Passenger failed between Devanhalli and Avatihalli and so the train could not proceed beyond Avatihalli. No spare engine was available at that time at Yelahanka Loco Shed for hauling the train beyond Avatihalli.

Food and drinks were supplied to the waiting passengers from the local hotels at Avatihalli. Most of the passengers availed of bus services shortly after the incident and arrangements were made for the remaining few to be transported further by the next available train No. 1182 Bangalore-Chintamani passenger leaving Avatihalli at about 17.00 hours. The question of transhipment therefore did not arise.

Allotment of Cement in Delhi

518. Shri Vishram Prasad: Will the Minister of Industry and Supply be pleased to state:

(a) the number of outstanding applications against which cement is yet to be supplied for the construction of houses in Delhi since the registration was stopped in March, 1965;

(b) when the registration of fresh applications for new construction is likely to be restarted; and

(c) whether Government are likely to give preference to the people of low income group in the matter of registration and allotment of cement, besides priorities given to other categories?

The Deputy Minister in the Ministry of Industry and Supply (Shri Bibudhendra Misra): (a) 1,441.

(b) After pending applications are substantially satisfied.

(c) The Delhi Administration propose to consider this aspect if and when registration of new applications is resumed.

Collision at Thana on Bombay-Kalyan B.G. Line

519. Shri M. Rampure:
Shri Kanakasbai:
Shri Mohammed Koya:

Will the Minister of Railways be pleased to state:

(a) whether any enquiry into the local train collision which took place